

(b) No, Sir. All the complaints are thoroughly examined and rebate is allowed in genuine cases. The results of the enquiries are intimated to the subscribers in all cases.

(c) The steps being taken by the Department to improve the performance are, inter-alia :—

(i) Opening of districts complaints cell to look into all complaints properly.

(ii) Amendment of Telegraph Act to make unauthorised diversion of line a cognizable offence.

(iii) Strengthening of Area Managers' organisation.

(iv) Gas pressurisation and ducting of cables.

(v) Setting up of operation Planning Cells to monitor the performance.

#### National Capital Region Scheme

2364. SHRI RAM SINGH YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the National Capital Region plan (NCR) was introduced by the Government of India to check the pressure of population on Delhi;

(b) whether it is also a fact that the National Capital region plan was prepared in 1971 and was approved finally by the Government of India in 1972;

(c) whether it is also a fact that two of the three phases of NCR plan had been executed by the concerned States and the States of Haryana, U.P. and Rajasthan were advanced Rs. 120 crores by way of Central assistance;

(d) whether it is a fact that the NCR Plan was scrapped by the Janata Gov-

ernment in 1978 without any cause; and

(e) if so, whether the Government propose to revive the NCR Plan with a view to develop the areas comprised in the Plan?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The High Powered Board set up by the Government approved the National Capital Region Plan in September, 1973.

(c) A total sum of Rs. 638.40 lakhs was released as loan to the State Governments of Uttar Pradesh, Haryana and Rajasthan for developing infrastructural facilities for National Capital Towns upto March 1980.

(d) No, Sir. But the inputs were slowed down.

(e) Yes, Sir.

#### Taking over of Coca Cola Plant at Faridabad

2365. SHRI CHANDRA BHAL MANI TEWARI: Will the Minister of AGRICULTURE be pleased to state what action Government propose to take to expedite taking over of Coca Cola Plant at Faridabad by M/s. Modern Bakeries (I) Limited?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): Government had approved the proposal of Modern Bakeries (I) Limited for purchase of the ~~concentrate~~ Plant of the Coca Cola Export Corporation at Faridabad. The Company has accordingly made a firm offer for purchase of the plant but no final acceptance of the offer has so far been received from M/s. Coca Cola Export Corporation.